

NOTICE

As directed, kindly take notice that Hon'ble Mr. Justice Ajit Kumar will take up the following case today i.e. on 24th April, 2026 at 12.30 P.M. in Court No. 111 (Cent. Building).

FOR ADMISSION

1. CWJC/6242/2026 2 SAHIL KUMAR SINGH, AND ORS NIVEDITA CHAUDHARY JAINANDRA KUMAR
OTHER MISC. VS REAL ESTATE REGULATORY AUTHORITY,
MATTER BIHAR, THROUGH ITS SECRETARY, AND ORS

Patna High Court

Dated, 24th April, 2026

By order of Hon'ble Court

Sd/-

**(Pranaw Shankar)
Joint Registrar (List)**

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